

**BEFORE THE NATIONAL GREEN TRIBUNAL (SOUTHERN ZONE)  
AT CHENNAI**

**O.A. 55 of 2025**

Ramaniyam Towers Residents Association,  
Represented by Mr. Kannan Subbiah

...Applicant

Vs.

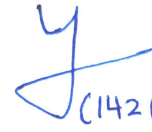
TNCZMA and Ors.

...Respondents

**TYPED SET FILED ON BEHALF OF THE APPLICANT**

<b>S.No.</b>	<b>Date</b>	<b>Particulars</b>	<b>Page No.</b>
1.	24.03.2025	Representations sent by the Applicant to the Respondents and other authorities	01-05

Dated at Chennai on this the 26<sup>th</sup> day of March, 2025

  
(1421/2011)

Counsel for the Applicant

# RAMANIYAM TOWERS RESIDENTS ASSOCIATION (353/2002)

12, Greenways Road, R.A.Puram, Chennai - 600028.

24th March 2025

The Director

Department of Environment and Climate Change,

327 Metros, 9<sup>th</sup> Floor,

Anna Salai, Nandanam, Chennai 600035.

**Sub: Stoppage of Road Construction Project from Music College Road to Durgabai Deshmukh Road**

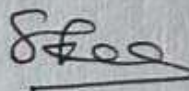
Dear Sir

1. We object to the road construction of a highway project connecting Greenways Road and Durgabai Deshmukh Road through Tamil Nadu Music College as in our opinion it is in violation of environmental laws, particularly the Coastal Regulation Zone (CRZ) and the Environmental Impact Assessment (EIA) and hence potentially lacks mandatory clearances.
2. The road passes through ecologically sensitive areas along the Adyar River, including mangroves classified as CRZ-I (A), where construction activities are prohibited.
3. The area is a quiet residential neighbourhood with old trees and serves as a safe passage for disabled students attending Tamil Nadu Music College. The proposed project threatens irreversible environmental damage, increased air and noise pollution, and traffic hazards, impacting residents and students.
4. It is an irony that the government does not consider ecological factors in its scheme of things. Instead of developing fresh green parks for our next generation, we are destroying the existing natural ones.
5. The proposed construction will only shift traffic congestion from one road to the other as both roads are having same carriage way. With completion of metro work, the current congestion is likely to ease. With Lighthouse-Besant Nagar/ Neelangarai link road, the proposed road through Music college will become redundant. The proposed road with the sharp turning radius with 3 turns, will not facilitate quick movement of traffic. With the above, an impact assessment, including the design of road needs to be checked and certified by an institute like IIT.
6. Has there been any proper study done on environmental impact assessment as the road is passing thru banks of Adyar river. With frequent road laying, water run offs from this road (which undoubtedly will keep increasing in height over the years) will make the roads and the building more prone to flooding.
7. The humanitarian grounds, ecology, potential disaster due to global warming and raising sea level need to be thoroughly studied before destroying the existing green belt.
8. We notice that many trees have been cut and pet shelters and structures have been pulled down in the last 2 weeks. Hence, we request your intervention to halt the ongoing construction due to its illegality and potential irreversible harm to the residents and college students in this location.

Regards,

On behalf of Ramaniyam Towers Residents Association, 12 Greenways Road, RA Puram, Chennai 28.

Kannan Subbiah, Authorised Representative

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RAMANIYAM TOWERS RESIDENTS ASSOCIATION  
12, GREENWAYS ROAD,  
R. A. PURAM, CHENNAI-600 028



# 2 RAMANIYAM TOWERS RESIDENTS ASSOCIATION (353/2002)

12, Greenways Road, R.A.Puram, Chennai - 600028.

24th March 2025

The Divisional Engineer (H),  
CMDP Division - III, Highways Department,  
Government of Tamil Nadu,  
76/2, Sardar Patel Road, Guindy, Chennai - 600 025  
Email: diver3metchn.hd@tn.gov.in

**Sub: Stoppage of Road Construction Project from Music College Road to Durgabai Deshmukh Road**

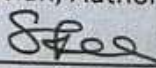
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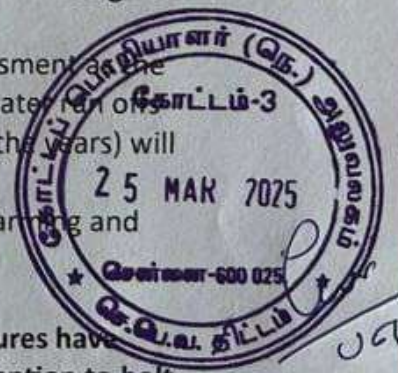
 Mobile-9987589426

**RAMANIYAM TOWERS RESIDENTS ASSOCIATION**

12, GREENWAYS ROAD,

R.A. PURAM, CHENNAI-600 028

Registered under the Tamil Nadu Societies Registration Act 1975, Act 27 of 1975



# RAMANIYAM TOWERS RESIDENTS ASSOCIATION (353/2002)

12, Greenways Road, R.A.Puram, Chennai - 600028.

24th March 2025

Greater Chennai Corporation,  
Rep by its Commissioner,  
Ripon Building, Sydenhams Road,  
Kannappar Thidal, Periamet,  
Chennai - 600 003



## Sub: Stoppage of Road Construction Project from Music College Road to Durgabai Deshmukh Road

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*Kannan Subbiah* Mobile-9987589426

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# RAMANIYAM TOWERS RESIDENTS ASSOCIATION (353/2002)

12, Greenways Road, R.A.Puram, Chennai - 600028.

24th March 2025

Tamil Nadu Coastal Zone Management Authority  
Represented by its Member Secretary,  
Department of Environment and Forests,  
First Floor, Panagal Building, Saidapet, Chennai - 600 01  
Email: [tnsczma@gmail.com](mailto:tnsczma@gmail.com)

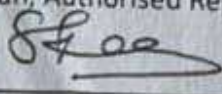
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25/3/25  
அனுப்புகை எழுந்தர்  
மாவட்ட வன அலுவலகம்  
சென்னை வனக் கோட்டம்  
சென்னை-600006.

# RAMANIYAM TOWERS RESIDENTS ASSOCIATION (353/2002)

12, Greenways Road, R.A.Puram, Chennai - 600028.

24th March 2025

Mr. D. Baskar Pandian,

Project Director TNRSR

171 Greenways Road, South Kesavan Perumal Puram,

RA Puram Chennai - 600 028

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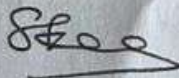
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